

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:997
ANSWERED ON:14.07.2004
CREAMY LAYER AMONG THE OBCs
Jagannath Dr. M.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the annual income ceiling for grant of benefits for determining creamy layer among the OBCs has recently been revised;
- (b) if so, the reasons therefor;
- (c) the existing criteria in vogue for determining the grant of benefits like reservation; and
- (d) the time by when the revised provision is likely to come into effect?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): Yes, Sir. The income limit for determining the Creamy Layer amongst the OBCs has been revised and raised from Rs. 1.00 Lakh to Rs. 2.50 Lakhs.
- (b): The revision was based on the recommendation of the National Commission for Backward Classes.
- (c): The benefit of reservation is given to the members of the Other Backward Classes as per instructions contained in the Department of Personnel and Training's Office Memorandum No.36012/22/93-Estt.(SCT) dated 8th September, 1993. Candidates from the Other Backward Classes falling in the Creamy Layer according to the Schedule to the Office Memorandum No.36012/22/93-Estt.(SCT) dated 8th September, 1993 read with the Department of Personnel and Training's Office Memorandum No.36033/3/2004-Estt.(Res.) dated 9th March, 2004, are not entitled to get the benefit of reservation.
- (d): The revised provisions have come into force from 4th February, 2004.